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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

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NEW DELHI : DATED : 10th December, 2007

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I:

1. The following Land Customs Station (LCS) stands added in paragraph 4.19 of the Handbook of Procedures, Vol. 1:

Ghojadanga.

This issues in public interest

Sd/-
(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE and
Ex-Officio Additional Secretary to the Government of India

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